IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

O.A. 101/99 Date of decision: 13-12-1999

Between:

K.A. Koteswara Rao

.. Applicant

AND

ſ

- Chief Post Master General,
 A.P. Circle,
 Hyderabad.
- Post Master General, Kurnool Region, Kurnool.
- 3. The Superintendent of Post Offices, Kurnool Postal Division, Kurnool. .. Respondents.

Counsel for the applicant: Mr. K.S.R. Anjaneyulu
Counsel for the respondents: Mr. P.Phalguna Rao

Coram:

Hon. Shri Justice D.H. Nasir, Vice-Chairman

Hon. Shri R. Rangarajan, Member (A)

ORDER

(Per Hon. Shri R.Rangarajan, Member (A)

Heard Shri K.S.R. Anjaneyulu for the applicant

and Mr. P. Phalguna Rao, Addl. CGSC for the respondents.

- 2. This OA is filed for setting aside the second notification No. B6/PPM/Hussainapuram dt. 29-10-1998 (Page 7, Annexure-1 to the OA) whereby volunteers have been called for filling up of the post of Branch Postmaster, Hussainapuram B.O. under Vorvakalu SO in Kurnool District and to finalise the selection for that post on the basis of the applications received in response to the notification No. B6/BPM/Hussainapuram dt. 12-6-98 (Annexure -2, page 10 to the OA).
- 3. When the OA was taken up today for hearing learned counsel for the respondents submitted that the second notification dt. 29-10-1998 will be set aside and the applications received in response to the first notification dt. 12-6-98 will be finalised. He submits that the above view has been taken in view of the judgment of the Tribunal that number of applications received is the criteria and not the effective applications received for deciding the fate of the notification. As, in response to the first notification dt. 12-6-98, more than three applications have been received the respondents are now going to consider all applications received in response to the notification dt. 12-6-98.
- 4. In view of the above no further orders are necessary in the OA. Hence the OA is disposed of with no order as to costs.

(R.RANGARAJAN)
Member (A)

(D.H.NASIR)
Vice-Chairman

MD

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TYPED BY CHECKED BY COMPARED BY

THE HOMIGUE MR. DUSTICE DH. MASIR VICE-CHAIRMAN

THE HON'BLE MO.R. RANGARAJAM MEMBER (MOMN)

THE HON'BLE MO. B. S. DAI PARAMESHWAR . MEMORA (JUDL).

关头尖头

DATE OF DADER 13/12/009

MA/RA/CP.NO.

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